

Annexure-2

Name of the corporate debtor: Proto Developers and Technologies Limited

Date of commencement of CIRP 09/09/2025

List of creditors as on: 24.12.2015

List of operational creditors (Other than Workmen and Employees and Government Dues)

S. No.	Name of Creditor	Detail of claim received		Details of claim admitted							Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in COC	Amount of contingent claim				
1	Bombay Stock Exchange	21-Nov-25	₹ 3,430,061.00	₹ 1,062,000.00	Operational debt	₹ 0.00	₹ 0.00	No	0%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 2,368,061.00	-
Total			₹ 3,430,061.00	₹ 1,062,000.00	₹ 0.00	₹ 0.00	₹ 0.00			₹ 0.00	₹ 0.00	₹ 0.00	₹ 2,368,061.00	

Notes :

1. As per Regulation 14 of IBC 2016-
Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

2. The Annual Listing Fees for FY 15-16 - FY 18-19 has been admitted, and interest and penalty amount has been kept under verification for want of further clarification from the claimant end.

3. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.

4. Information / evidence / clarification may also be pending from Operational Creditor/Management for the claims under further verification.

Garima Diggital
(Resolution Professional)

In the matter of Proto Developers and Technologies Limited
IP REGISTRATION No. IBBI/IPA-001/IP-P-02018/2020-2021/13158
AFCA CERTIFICATE NO. : AA1/13158/02/300626/108202
AFCA valid 30.06.2026

